

have directed all the Pakistani forces stationed in the so-called Azad Kashmir area to train these saboteurs and create disturbances on the border. If so, what action has the Government taken to stop this threat on our border land?

SHRI A. B. VAJPAYEE: May we know from which paper he is quoting.

SHRI A. M. TARIQ: It is from a paper published in Jammu and Kashmir State.

SHRI JAWAHARLAL NEHRU: The hon. Member delivered a speech on a matter which has nothing to do with this question. I shall, however, say that it is a well-known fact that people receive training in sabotage methods. Some people who have been arrested in Kashmir territory have confessed as such. I cannot say how many there are on the border, nor do I know anything about the other question that he mentioned.

#### EXPORT OF RAW SUGAR BY S.T.C.

\*363. SHRI BABUBHAI CHINAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the State Trading Corporation proposes to export raw sugar to certain countries;

(b) if so, what are the names of those countries; and

(c) what is the present international price of raw sugar *vis-a-vis* its cost of production in India?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b) Yes. We expect to sell raw sugar to countries in American continent, West Europe, Japan, Korea, Vietnam and certain African countries.

(c) The international price of raw sugar is governed by the London Daily Price. Raw sugar has still to be produced but it is estimated that the production cost will be about Rs. 30 per ton less than the production cost

of crystal sugar. Several countries, have by their laws and policies, insisted legally and otherwise on buying raw sugar for their requirements instead of crystal sugar.

SHRI BABUBHAI CHINAI: May I know, Madam, what is the quantity that the Government propose to export?

SHRI MANUBHAI SHAH: About 200,000 tons of raw sugar.

SHRI BABUBHAI CHINAI: May I know whether any arrangements have been made by Government to supply machinery to the industry to produce raw sugar?

SHRI MANUBHAI SHAH: After all, the sugar factories particularly with double sulphuration plants are equipped to produce their own crystal sugar and instead of re-melting and re-distilling it, they can produce raw sugar. Twenty-five sugar factories have come forward to supply raw sugar.

#### BARTER EXPORTS AND IMPORTS

\*364. SHRI DAHYABHAI V. PATEL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) what is Government policy and what are the rules governing the sanction of barter exports and imports;

(b) whether this policy and these rules are published for the guidance of the general public and the trade; and

(c) if not, why not?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) Barter transactions are approved only in case of difficulty to sell items (for example, manganese ore, ferro manganese, sugar, vegetable oils etc., etc.) against the import of priority items on which foreign exchange would have been spent otherwise (such as fertilizers, cotton or staple fibre, steel, machinery etc., etc.). Such transactions are permitted to be entered into either through the agency of the State Trading Corpora-